

During the last three years, a total 36,66,614 houses have been sanctioned and 5,74,464 are completed/delivered. Central Assistance of ₹56,929 crore has been approved; out of which ₹37,052 crore have been released to the States/UTs and Central Nodal Agencies.

PMAY(U) has progressed well, which is reflected from the fact that this Ministry has sanctioned around 108 lakh houses so far, which is more than 95% of total estimated demand of 112 lakh houses. The scheme has achieved the year-wise targets and is well poised to achieve the vision of "Housing for All" by 2022.

Revenue generated by municipalities

1191. DR. FAUZIA KHAN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the details of revenue generated by each Municipal Corporation and Municipalities in the State of Maharashtra during the last 5 years;

(b) whether there has been a decline in the revenue generated by these Urban Local Bodies (ULBs); and

(c) if so, the details along with the action taken thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) As per available information, there are 391 Urban Local Bodies (ULBs) in the State of Maharashtra. There are 27 Municipal Corporations, 231 Municipal Councils and 133 Nagar Panchayats. The information related to revenue generation of each of the ULBs is not maintained by the Ministry.

However, States submit the details of revenue of the ULBs for claiming the Performance Grant under the 14th Finance Commission Grants. Information provided by 53 ULBs for the purpose of Performance Grants for the years 2015-16, 2016-17, 2017-18 and 2019-20, as available, is given in Statement.

Statement

(₹ in Lakh)					
Sl. No.	Name of The ULB	2015-16 (Audited Actuals)	2016-17 (Audited Actuals)	2017-18 (Audited Actuals)	2018-19 (Audited or Unaudited Actuals)
1	2	3	4	5	6
1.	Alibaug	493.72	520.98	563.23	554.82
2.	Ambejogai	446.45	552.34	651.29	607.17
3.	Ambernath	5266.77	5355.16	5474.33	5975.62
4.	Badnapur NP	11.26	14.03	36.06	48.2
5.	Barshi	2091.32	1639.25	1670.93	1741.29
6.	Bhadgaon NP	156.98	184.66	380.52	403.38
7.	Bhandara	529.05	571.13	648.78	681.07
8.	Bhoom	83.86	99.43	142.64	162.54
9.	Chalisingaon	1061.02	1025.97	1149.35	1146.63
10.	Chandrapur	2827.7	3307.27	4076	3658
11.	Chimur	88.78	117.48	125	181.03
12.	Daryapur	114.04	112.3	112.41	179.93
13.	Deolalipravara	155.21	173.65	198.54	211.08
14.	Dharur	16.85	58.85	63.76	86.05
15.	Erandol	333.18	350.09	370.44	461.73
16.	Hinganghat	590.75	871.98	2140.46	2010.94
17.	Igatpuri	221.96	173.13	339.76	302.65
18.	Indapur	273.25	298.24	425.49	510.96
19.	Islampur	727.09	717.91	763.12	629.96
20.	Jamner	296.94	370.93	388.05	652.33
21.	Jejuri	144.37	203.06	246.18	212.55

1	2	3	4	5	6
22.	Kagal	369.8	370.03	489.66	399.6
23.	Karad	1257.84	1097.72	1099.1	1199.45
24.	Katol	176.1	174.8	567.65	955.94
25.	Kulgaon Badlapur	4562.61	7111.47	7862.95	7663.41
26.	Kurduwadi Dist. Solapur	379	391	483.97	428.75
27.	Mahad	662	616.62	1567.77	602.83
28.	Manvat	151.69	156.97	171.17	257.79
29.	Mul	119.9	192.63	204.79	187.27
30.	Murgud	84.27	93.97	107.12	129.64
31.	Nandgaon	440.13	476.99	559.81	630.17
32.	NerNawabpur	98.07	367.23	370	374.23
33.	PanchganiGiristhan	357.12	549.6	578.42	598.28
34.	Panvel	3529.6	5860.37	13967.07	9722.43
35.	Parali Vajjnath	355.08	357.82	399.9	417.46
36.	Patur	70.33	52.53	59.11	28.82
37.	Pen	609.73	917.27	1085.34	1227.74
38.	Rahimatpur	121.72	193.86	207.31	133.41
39.	Ratnagiri	1868.84	1869.78	2457.6	1850.07
40.	Sangamner	810.56	877.34	970.54	1077.34
41.	Sangola	444.06	494.28	603.14	622.08
42.	Saswad	488.4	588.48	620.97	654.54
43.	Sawantwadi	363.35	387.19	520.13	494.81
44.	Selu/SAILU	136.73	205.8	345.73	380.3
45.	Shegaon	466.7	537.54	539.05	566.8
46.	Tribak	266.03	293.12	439.07	401.78

1	2	3	4	5	6
47.	Tuljapur	307.46	351.05	460.61	218.52
48.	Udgir	352.19	621.81	1217.69	1056.63
49.	Ulhasnagar	22035	22189	26950	25022
50.	Vadgaon	0	0	0	346.96
51.	Vita	629.42	675.58	743.11	817.41
52.	Wardha	2633.88	2697.7	3232.74	2857.49
53.	Yavatmal	612.69	996.81	1559.37	1049.45

Metro/monorail projects

1192. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Central Government has received proposals from various State Governments for metro/monorail projects;

(b) if so, the details thereof;

(c) the present status of such proposals and whether any time-frame has been fixed to complete the said projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) The details of proposals for mass rapid transit system including metro rail received for central financial assistance, from concerned State Governments along with date of completion as per Detailed Project Reports are given in Statement (*See* below).

Mass Rapid Transit System Projects including metro rail/monorail are cost intensive which require extensive Inter-Ministerial consultations and their approval depends on feasibility of projects and availability of resources. No time limit can be specified for sanction of the projects.